

tained in the answer referred to above; and

(c) the number of such among them as have been transferred as per their requests and the likely date by which the remaining cases would be decided ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): (a) to (c). The required information is given below:

Name of the force	Number of Applications received for transfer	Number of Applications covered under the Policy	Number of persons transferred
C.I.S.F.	2067	520	520
C.R.P.F.	4415	3199	3199
B.S.F.	2719	1108	1108

Management of Heun Tsang Memorial at Nalanda

310. PROF. NARAIN CHAND PARASHAR: Will the Minister of CULTURE be pleased to refer to the reply given to the Unstarred Question No. 3279 answered on 17 April, 1985 regarding Heun Tsang Memorial at Nalanda and state the functions which are carried on at the Heun Tsang Memorial at Nalanda and the pattern of management for the memorial ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K.P. SINGH DEO): A proposal for the merger of the Heun Tsang Memorial Hall with the Nava Nalanda Mahavihara, Nalanda and to establish an autonomous organisation under the control of the Central Government is under active consideration in consultation with the Bihar Government.

Import of High Technology

311. SHRI C.P. THAKUR :

SHRI BRAJAMOHAN MOHANTY:

SHRI G. BHOOPATHY:

Will the PRIME MINISTER be pleased to state:

(a) in how many priority areas after the successful foreign tour of our Prime Minister the Government have decided to import high technology;

(b) the areas where the new technology will help in our country; and

(c) what is the agency which identifies high technology needed for India ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V PATIL): (a) During the foreign tour, Prime Minister had referred to the importance of High Technology in our development.

(b) Government has identified areas such as new materials, electronics, micro electronics and biotechnology among those where high technology will be of help in our country.

(c) While there is no single agency which identifies all High Technologies needed in the country, Science departments, Science Advisory Committee to the Cabinet and Special Task Forces appointed from time to time by Ministries help in identifying high technology needed in the country. Government Committees such as Technology Evaluation Committee, Foreign Investment Board, Project Approval Board etc. examine proposals for import of technologies in specific cases.

Extra Precautions Taken By Air India and Indian Airlines to Prevent Accidents

312. SHRI C P. THAKUR:

SHRI KAMAL NATH:

SHRI G.G. SWELL:

SHRI PRIYA RANJAN DAS MUNSI:

SHRI BRAJAMOHAN

MOHANTY:

SHRI NARSINH MAKWANA:

SHRI SHANTI DHARIWAL:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state the extra precautions Air India and Indian Airlines

have started taking to prevent accidents after crash of Air-India aircraft and explosions in luggage and cargo ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT): Although security measures had already been tightened at our airports in the context of the present situation, more stringent steps are being taken to review and strengthen the security arrangements. State Governments and Union Territories have been requested to ensure effective enforcement of security arrangements at the airports within their jurisdiction. More X-Ray equipment and explosive sniffers (PD-4) are being obtained. Baggage will be personally identified by passengers before it is taken into the aircraft. Air carriers have been asked to advise the travelling public not to accept baggage and parcels or any other items from anybody. Dogs have been trained for sniffing explosives.

Instructions have been issued to all airports to instal and commission X-Ray Baggage machines with immediate effect either by purchasing, leasing or taking on hire.

Invitation of China to Open Consulates

313. SHRI C.P. THAKUR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether China has invited India to open its consulates in Shanghai and Tibet;

(b) the reaction of Government thereto;

(c) whether China has also made her desire known that her top leader might meet our Prime Minister ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN): (a) and (b). The Chinese Government has proposed that China and India should re-establish Consulates in each other's countries. Government of India are studying the Chinese proposal.

(c) The Prime Minister has been invited by the Chinese Premier to visit China.

Construction of Hostels for SC/ST Students

314. SHRI RADHAKANTA DIGAL: Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether Government have fixed any ceiling for construction of hostels for SC & ST students in the planes and hilly areas in the country;

(b) the maximum amount allocated in 1985-86 to the different States for construction of hostels for SC & ST boys and girls; and

(c) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) :

(a) Yes, Sir.

(b) and (c). An allocation of Rs. 5 crores has been made for 1985-86 for the Centrally Sponsored Scheme of construction of hostels for SC & ST girls. There is no such scheme in the Central Sector for boys. The grant-in-aid, admissible under the scheme, is given to the State Governments is on the basis of their proposals and no State-wise allocation is made in advance.

The ceiling fixed for grant-in-aid under the scheme is as under :

Type of Construction	Ceiling of grant-in-aid per student	
	Plain Area Rs.	Hilly Area Rs.
(i) For accommodation only.	5,200	5,680
(ii) For accommodation plus ancillary facilities like dining hall, kitchen, sanitary block, common room etc.	7,150	7,790

Air Services between India and East Asia Region

315. SHRI RADHAKANTA DIGAL: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state;